Committee for Enquiring into telecom Tender matter

RAJYA SABHA

Friday, the 8th December, 1995/17th Agrahayana, 1917 (Saka)

The House met at eleven of the clock, [THE DEPUTY CHAIRMAN in the Chair],

FELICITATIONS BY THE CHAIR

THE DEPUTY CHAIRMAN: Now Question Hour....(Interruptions)...

श्री दिग्विजय सिंह(बिहार): महोदय(व्यवधान).....

उपसभापति: नमस्कार का जवाब तो देने दीजिए।

श्री दिग्विजय सिंहः पूरा सदन इन्सेट 2 सी के ऊपर वैज्ञानिकों को सलामी दे रहा हैं.भारत की इज्जत और आबरू को बढाने के लिए।

श्री सत्य प्रकाश मालवीय: सारा सदन इससे सहमत हैं,आप भी एक मिनट बोल दीजिए।

SHRI NARAYANASAMY (Pondicherry): The INSAT-2C was successfully launched by our scientists. It victory o,f scientists....(Interruptions)... We should congratulate scientists.

...(Interruptions)...

THE DEPUTY CHAIRMAN: Please down ...(Interruptions)... Our congratulations should be in a proper order, not like this.... (Interruptions)... Please sit down. We should congratulate our scientists. But we should not congratulate them in such a manner as would be lost in. the din. Please do it in a proper manner....(Interruptions)...

SHRI GURUDAS DAS GUPTA (West Bengal): Madam, I seek your permission.. .{interruptions)...

श्री विष्ण कान्त शास्त्री (उत्तर प्रदेश): उप-सभापति जी(व्यवधान)

उपसभापति: शास्त्री जी आप बैठिए । अगर वैज्ञानिकों ने देश में अच्छा काम किया है और यह हाउस कांग्रेट्यूलेट करना चाहता हैं,तो उस भी एक शांति के तरीके से करना चाहिए । उसको भी अगर शोर-शराबे के साथ करेंगे,तो अच्छा नहीं लगेगा और आवाज भी नहीं पहुंचेगी।

श्री कृष्णलाल शर्मा(हिमाचल प्रदेश): सार्वसम्मतिसे हाउस(**व्यवधान**).....

THE DEPUTY CHAIRMAN: That way we can save the' time of the House... (Interruptions)...

श्री संघ प्रिय गौतम(उत्तर प्रदेश) भ्रष्टाचार(व्यवधान).....

उपसभापति: अभी आप भ्रष्टाचार को थोडी देर बाहर छोड आइये।

Now let us talk about INSAT-2C. On behalf of this august House, I congratulate our scientists and all those people who are associated with' the successful launch of INSAT-2C. We hope that our scientists and technocrats will keep the country's flag high. We as Parliamentarians, also will work today.

RE. DEMAND TO CONSTITUTE A HOUSE COMMITTEE FOR **ENOUIRING INTO TELECOM** TENDER MATTER

श्री दिग्विजय सिंह(बिहार): सुख राम जी के मामले में क्या होगा ?

उपसभापति: आज क्वेश्चन ऑवर(व्यवधान).....

Listen to me. There is one more thing. I tell you I can understand the agitation ...(Interruptions)...

SHRI S. JAIPAL REDDY (Andhfa Pradesh): Madam, the issue is (Interruptions)...

THE DEPUTY CHAIRMAN: Mr. Jaipal Reddy, one minute. I am not saying anything. I am not accusing anybody. I have been here as a Presiding Officer for the last nine years and I have a very good rapport with this side, that side and with everybody. If you like to discuss this matter, we can discuss it in the House. We can also discuss it in my chamber. I am prepared to come to any agreement which you want to have. But let us first discuss the matter. Let us exhaust all the devices that are available with us. After that, you say whatever you want to say. First let us have peace in the House. Let us behave in a way that will be useful for you and for the country.

Re: Demand to Constitute

House

... {Interruptions)...

If you want to discuss the issue in my chamber, I am prepared to discuss with you ..'.(Interruptions)...

SHRI DIGVIJAY SINGH: Madam, you should also hear what we have to say ... (Interruptions)...

SHRI E. BALANANDAN (Kerala): Madam, first a House Committee should be appointed. (Interruptions)

SHRI SATYA **PRAKASH** MALAVIYA (Uttar Pradesh): We want a House Committee, Madam. (Interruptions)

SHRI NILOTPAL BASU (West Bengal): Madam, we want to know whether an inquiry will be held or not. (Interruptions)

SHRI E. BALANANDAN: We want a House Committee, Madam. ... (Interruptions)...

THE DEPUTY CHAIRMAN: If you like... (Interruptions) Just one second. (Interruptions) You see, I can't ... (Interruptions) You can discuss it in my chamber. (Interruptions) I invite all of you to come and discuss it there, (interruptions) You have do discuss the matter. (Interruptions) This is not the way. (Interruptions) A House committee cannot be appointed by coming to the well, I can assure you. (Interruptions) This is no procedure. (Interruptions) No. This is no procedure. (Interruptions) Let the Chairman come and decide about the committee. I can't take a decision. (Interruptions) I will not take a decision on that. (Interruptions) About the House committee, you have given notice. Let the Chairman take a decision. (Interruptions) I am not going to take a decision. No. No. No. There is a procedure. I won't do it. (Interruptions)

बैठिए,अपनी जगह पर बैठिए । क्वेश्चन पृछिए सवाल पृछिए।....(व्यवधान).....

श्री एस.एस.अहलवालियाः मैडम.इस पर बहस करने पर सरकार को कोई आपत्ति नहीं हैं। हम सदन(व्यवधान).....कल दूसरे सदन में मंत्री जी ने इस पर स्टेटमेंट दिया हैं।

SHRI V. NARAYANASAMY (Pondicherry): Madam, if they have to seek any clarifications, let them come to your chamber and seek their clarifications. (Interruptions)

THE DEPUTY CHAIRMAN: Go back. (Interruptions) Come to my room and discuss it. (Interruptions) You should come to my room and discuss it. (Interruptions) You come to my room. (Interruptions)

I will adjourn the House. (Interruptions)

I will adjourn the House. At 11.30, I invite the leaders and all those who want to come, to my chamber. I will ask the Government also to come to my chamber and let us come to a settlement...(Interruptions)...

आप बैठ जाइये (व्यवधान) चूप रहिये,वहां से मत बोलिये (**व्यवधान**)

We have two more weeks of the session. We have to find a way out. We cannot go on like this. This is not proper. (Interruptions)... I adjourn the House till 2 PM.